



महाराष्ट्र शासन राजपत्र

असाधारण
प्राधिकृत प्रकाशन

बुधवार, जुलै २५, २००७/श्रावण ३, शके १९२९

स्वतंत्र संकलन म्हणून फाईल करण्यासाठी या भागाला वेगळे पृष्ठ क्रमांक दिले आहेत.

भाग आठ

महाराष्ट्र विधानमंडळाचे अधिनियम व राज्यपालांनी प्रख्यापित केलेले अध्यादेश व केलेले विनियम आणि विधि व न्याय विभागाकडून आलेली विधेयके (इंग्रजी अनुवाद).

In pursuance of clause (3) of article 348 of the Constitution of India, the following translation in English of the Maharashtra (Second Supplementary) Appropriation Bill, 2007 (L.A. Bill No. XLII of 2007), introduced in the Maharashtra Legislative Assembly on the 25th July 2007, is hereby published under the authority of the Governor.

By order and in the name of the Governor of Maharashtra,

A. M. SHINDEKAR,
Secretary to Government,
Law and Judiciary Department.

L. A. BILL No. XLII OF 2007.

A BILL

to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State for the services of the year ending on the thirty-first day of March 2008.

WHEREAS by virtue of article 204 of the Constitution of India, read with article 205 thereof, it is necessary to provide for the passing of an Appropriation Act for the appropriation of further sums from and out of the Consolidated Fund of the State for the services of the year ending on the thirty-first day of March 2008; and for the purpose of authorising payment of the said sums; it is hereby enacted in the Fifty-eighth Year of the Republic of India as follows :—

1. This Act may be called the Maharashtra (Second Supplementary) Short title.
Appropriation Act, 2007.

(३५३)

Withdrawal of Rs. 32,67,02,52,000 out of the Consolidated Fund of the State for the Financial Year 2007-2008.

2. From and out of the Consolidated Fund of the State, there may be paid and applied sums not exceeding those specified in column (4) of the Schedule hereto annexed amounting in aggregate, to the sum of Three thousand two hundred sixty-seven crores, two lakhs and fifty-two thousand rupees towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March 2008, in respect of the services and purposes specified in column (2) of the Schedule.

Appropriation.

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the State by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March 2008.

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or Other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding — Voted by the Legislative Assembly (4)	Sums not exceeding — Charged on the Consolidated Funds (5)	Total
			Rs.	Rs.	Rs.
A-EXPENDITURE ON REVENUE ACCOUNT					
General Administration Department.					
A-2	Elections	2015, Elections	2,64,00,000.	2,66,000	2,66,66,000
A-4	Secretariat and Miscellaneous General Services	2052, Secretariat-General Services.	3,60,16,000	...	3,60,16,000
		2059, Public Works.			
		2070, Other Administrative Services.			
		2075, Miscellaneous General Services.			
A-5	Social Services	2205, Art and Culture.	5,00,000	...	5,00,000
		2216, Housing.			
		2235, Social Security and Welfare.			
		2250, Other Social Services.			
		2251, Secretariat-Social Services.			
A-6	Information and Publicity.	2220, Information and Publicity.	5,00,000	...	5,00,000
Total-General Administration Department.			6,34,16,000	2,66,000	6,36,82,000
Home Department.					
B-1	Police Administration	2014, Administration of Justice	2,14,75,72,000	11,00,000	2,14,86,72,000
		2055, Police			
		2070, Other Administrative Services.			

(1)	(2)	(3)	(4)	Rs.	Rs.
B-2	State Excise.	2039, State Excise.			
		2041, Taxes on Vehicles.		17,97,000	17,97,000
B-3	Transport Administration	3055, Road Transport.			
		3056, Inland Water Transport.		9,51,17,000	9,51,17,000
B-4	Secretariat and Other General Services	2045, Other Taxes and Duties on Commodities and Services.			
		2052, Secretariat-General Services.		1,18,20,000	1,18,20,000
B-5	Jails.	2075, Miscellaneous General Services.			
		2056, Jails.		36,07,60,000	36,07,60,000
B-7	Economic Services	3001, Indian Railways-Policy Formulation, Direction, Research and Other Miscellaneous Organisation.			
		3051, Ports and Light Houses.		6,60,00,000	6,60,00,000
		Total-Home Department.		11,00,000	2,68,41,66,000
Revenue and Forests Department					
C-1	Revenue and District Administration	2029, Land Revenue			
		2045, Other Taxes and Duties on Commodities and Services.			
		2053, District Administration.		2,70,00,000	2,70,00,000
		2070, Other Administrative Services.			
C-5	Other Social Services	2217, Urban Development.			
		2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.			
		2235, Social Security and Welfare.		1,30,48,000	1,30,48,000
		2250, Other Social Services.			

C-7	Forest					
	2406, Forestry and Wild Life.					
	2415, Agricultural Research and Education.	3,70,20,000	52,52,000	4,22,72,000		
	Total-Revenue and Forests Department.	7,70,68,000	52,52,000	8,23,20,000		

Agriculture, Animal Husbandry, Dairy Development and Fisheries Department.

D-3	Relief on Account of Natural Calamities	1,92,70,00,000		1,92,70,00,000		
D-4	Agriculture Services					
	2401, Crop Husbandry.					
	2402, Soil and Water Conservation.	3,77,36,000	...	3,77,36,000		
	2415, Agricultural Research and Education.					
D-5	Animal Husbandry.	45,00,000	...	45,00,000		
D-6	Dairy Development.	2,09,67,000	...	2,09,67,000		
D-7	Fisheries.		2,89,000	2,89,000		

Total-Agriculture, Animal Husbandry, Dairy Development and Fisheries Department.

1,99,02,03,000

2,89,000

1,99,04,92,000

School Education and Sports Department.

E-2	General Education					
	2202, General Education.	8,41,93,93,000	...	8,41,93,93,000		
E-3	Secretariat and Other Social Services					
	2204, Sports and Youth Services.					
	2205, Art and Culture.					
	2225, Welfare of Scheduled-Castes, Scheduled Tribes and Other Backward Classes.	3,29,69,000	...	3,29,69,000		
	2235, Social Security and Welfare.					
	2251, Secretariat-Social Services.					

Total-School Education and Sports Department.

8,45,23,62,000

8,45,23,62,000

(1)	(2)	(3)	(4)	(5)
		Finance Department.		
		2020, Collection of Taxes on Income and Expenditure.		
G-1	Sales Tax Administration	2040, Sales Tax.	12,00,00,000	12,00,00,000
		3475, Other General Economic Services		
G-5	Treasury and Accounts Administration.	2054, Treasury and Accounts Administration.	35,42,000	35,42,000
		Total-Finance Department.	12,35,42,000	12,35,42,000
		Public Works Department.		
H-1	Interest Payments.	2049, Interest Payments.	...	8,31,87,000
H-3	Housing.	2216, Housing.	50,00,00,000	50,00,00,000
H-5	Roads and Bridges.	3054, Roads and Bridges.	3,02,55,00,000	3,02,55,00,000
		2059, Public Works.		
		2202, General Education.		
		2203, Technical Education.		
		2205, Art and Culture.		
		2210, Medical and Public Health.		
		2217, Urban Development.		
		2230, Labour and Employment.		
		2403, Animal Husbandry.		
		2405, Fisheries.		
H-6	Public Works and Administrative and Functional Buildings.		52,00,00,000	52,00,00,000
		Total-Public Works Department.	4,04,55,00,000	4,12,86,87,000
		Water Resources Department.		
		2402, Soil and Water Conservation.		
		2701, Major and Medium Irrigation.		
		2702, Minor Irrigation.		

I-3 Irrigation, Power and Other Economic Services	2705, Command Area Development.	6,28,38,000	6,28,38,000
	2711, Flood Control and Drainage.		
	2801, Power		
	3402, Space Research.		
	Total-Water Resources Department.	6,28,38,000	6,28,38,000
J-1 Administration of Justice	Law and Judiciary Department.		
	2014, Administration of Justice	3,31,63,000	7,31,63,000
	Total-Law and Judiciary Department.	3,31,63,000	7,31,63,000

Rural Development and Water Conservation Department.

L-3 Rural Development Programmes.	2235, Social Security and Welfare.		
	2402, Soil and Water Conservation.		
	2406, Forestry and Wild Life.		
	2415, Agricultural Research and Education.		
	2501, Special Programmes for Rural Development.		
	2505, Rural Employment.	3,69,95,75,000	3,69,95,75,000
	2515, Other Rural Development Programmes.		
	2551, Hill Areas.		
	2702, Minor Irrigation.		
	2810, Non-Conventional Sources of Energy.		
	3454, Census, Survey and Statistics.		
	Total-Rural Development and Water Conservation Department.	3,69,95,75,000	3,69,95,75,000

(1)	(2)	(3)	(4)	Rs.	Rs.
	Food, Civil Supplies and Consumer Protection Department.				
M-2	Food.	2408, Food, Storage and Warehousing.	4,19,68,000	...	4,19,68,000
M-3	Secretariat and Other Economic Services	{ 3451, Secretariat-Economic Services. 3475, Other General Economic Services	61,75,000	...	61,75,000
	Total-Food, Civil Supplies and Consumer Protection Department.		4,81,43,000	...	4,81,43,000
	Social Justice and Special Assistance Department.				
N-2	Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.	{ 2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes. 2235, Social Security and Welfare.	21,04,00,000	...	21,04,00,000
	Total-Social Justice and Special Assistance Department.		21,04,00,000	...	21,04,00,000
	Planning Department.				
O-3	Rural Employment.	2505, Rural Employment.	5,00,000	...	5,00,000
O-5	Hill Areas.	2551, Hill Areas.	9,54,00,000	...	9,54,00,000
O-7	Secretariat-Economic Services.	3451, Secretariat-Economic Services.	10,00,00,000	...	10,00,00,000
O-8	Census, Survey and Statistics.	3454, Census, Survey and Statistics.	18,00,000	...	18,00,000
	Total-Planning Department.		19,77,00,000	...	19,77,00,000
	Housing Department.				
Q-3	Housing	{ 2216, Housing. 2217, Urban Development. 2235, Social Security and Welfare.	2,91,34,63,000	...	2,91,34,63,000
	Total-Housing Department.		2,91,34,63,000	...	2,91,34,63,000

Public Health Department.

R-1	Medical and Public Health	2210, Medical and Public Health.	21,45,15,000	21,45,15,000
		2211, Family Welfare.
		2235, Social Security and Welfare.
R-2	Secretariat-Social Services.	3454, Census, Survey and Statistics.	11,97,000	11,97,000
		2251, Secretariat-Social Services.
		Total-Public Health Department.	21,57,12,000	21,57,12,000

Medical Education and Drugs Department.

S-1	Medical and Public Health.	2210, Medical and Public Health.	16,95,38,000	16,95,38,000
		Total-Medical Education and Drugs Department.	16,95,38,000	16,95,38,000

Tribal Development Department.

T-5	Revenue Expenditure on	2202, General Education.
		2204, Sports and Youth Services.
		2210, Medical and Public Health.
		2211, Family Welfare.
		2215, Water Supply and Sanitation.
		2216, Housing.
		2217, Urban Development.
		2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.
		2230, Labour and Employment.
		2235, Social Security and Welfare.
		2236, Nutrition.
		2401, Crop Husbandry.	18,42,000	18,42,000
		2403, Animal Husbandry.
		2405, Fisheries.
		Total-Tribal Development Department.	32,56,74,000	32,75,16,000
		Tribal Areas Development
		Sub Plan

(1)	(2)	(3)	(4)	Rs.	Rs.	Rs.
		Tribal Development Department.—contd.				
		2406, Forestry and Wild Life.				
		2425, Co-operation.				
		2501, Special Programmes for Rural Development.				
		2505, Rural Employment.				
		2702, Minor Irrigation.				
		2801, Power				
		2810, Non-Conventional Sources of Energy.				
		2851, Village and Small Industries.				
		3054, Roads and Bridges.				
		Total-Tribal Development Department.	32,56,74,000	18,42,000		32,75,16,000
		Environment Department.				
U-4	Ecology and Environment.	3435, Ecology and Environment.	5,00,000			5,00,000
		Total-Environment Department.	5,00,000			5,00,000
		Co-operation, Marketing and Textiles Department.				
		2230, Labour and Employment.				
		2235, Social Security and Welfare.				
		2425, Co-operation.				
		2851, Village and Small Industries.	1,49,18,11,000	11,000		1,49,18,22,000
		3451, Secretariat-Economic Services.				
		3456, Civil Supplies.				
V-2	Co-operation.	Total-Co-operation, Marketing and Textiles Department.	1,49,18,11,000	11,000		1,49,18,22,000
		Higher and Technical Education Department.				
W-2	General Education.	2202, General Education.	6,56,22,000			6,56,22,000

W-3	Technical Education.	2203, Technical Education.	4,81,53,000	...	4,81,53,000
		2205, Art and Culture.			
W-4	Art and Culture	2230, Labour and Employment.	19,96,72,000	39,52,000	20,36,24,000
W-6	Secretariat-Social Services.	2251, Secretariat-Social Services.	1,00,000	...	1,00,000
W-7	Revenue Expenditure on Removal of Regional Imbalance	2203, Technical Education.	8,76,77,000	...	8,76,77,000
		Total-Higher and Technical Education Department.	40,12,24,000	39,52,000	40,51,76,000
Women and Child Development Department.					
		2235, Social Security and Welfare.			
X-1	Social Security and Nutrition	2236, Nutrition.	1,41,20,17,000	...	1,41,20,17,000
		2515, Other Rural Development Programmes.			
		Total-Women and Child Development Department.	1,41,20,17,000	...	1,41,20,17,000
Maharashtra Legislature Secretariat					
ZC-1	Parliament/State/Union Territory Legislatures.	2011, Parliament/State/Union Territory Legislatures.	1,60,00,000	...	1,60,00,000
		Total-Maharashtra Legislature Secretariat	1,60,00,000	...	1,60,00,000
Tourism and Cultural Affairs Department					
		2070, Other Administrative Services			
		2202, General Education			
ZD-1	Secretariat and Other Social Services.	2220, Information and Publicity 2251, Secretariat-Social Services	11,03,000	...	11,03,000
ZD-2	Art and Culture	2205, Art and Culture	3,00,00,000	...	3,00,00,000
		Total-Tourism and Cultural Affairs Department	3,11,03,000	...	3,11,03,000
		Total-A-Expenditure on Revenue Account.	28,78,86,67,000	17,45,68,000	28,96,32,35,000

(1)	(2)	(3)	Rs.	Rs.	Rs.
B-EXPENDITURE ON CAPITAL ACCOUNT					
Revenue and Forests Department.					
C-10 Capital Expenditure on Economic Services	4406, Capital Outlay on Forestry and Wild Life.		5,40,00,000	...	5,40,00,000
	4415, Capital Outlay on Agricultural Research and Education.		5,40,00,000	...	5,40,00,000
	4701, Capital Outlay on Major and Medium Irrigation.		5,40,00,000	...	5,40,00,000
	5475, Capital Outlay on Other General Economic Services.		5,40,00,000	...	5,40,00,000
	6401, Loans for Crop Husbandry.		5,40,00,000	...	5,40,00,000
Total-Revenue and Forests Department.			5,40,00,000	...	5,40,00,000
School Education and Sports Department.					
E-4	Expenditure on Capital Outlay 4202, Capital Outlay on Education Sports, Art and Culture.		50,00,00,000	...	50,00,00,000
Total-School Education and Sports Department.			50,00,00,000	...	50,00,00,000
Public Works Department.					
H-7	Capital Expenditure on Social Services and Economic Services.	4055, Capital Outlay on Police. 4216, Capital Outlay on Housing. 4711, Capital Outlay on Flood Control Projects 5054, Capital Outlay on Roads and Bridges. 4059, Capital Outlay on Public Works. 4202, Capital Outlay on Education, Sports, Art and Culture.	1,15,65,06,000	...	1,15,65,06,000

H-8	Capital Expenditure on Public Works Administrative and Functional Buildings.	4210, Capital Outlay on Medical and Public Health.	28,87,47,000	28,87,47,000
		4217, Capital Outlay on Urban Development.		
		4225, Capital Outlay on Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.		
		4235, Capital Outlay on Social Security and Welfare.		
		4250, Capital Outlay on Other Social Services.		
		4405, Capital Outlay on Fisheries.		
		4202, Capital Outlay on Education, Sports, Art and Culture.		
		4210, Capital Outlay on Medical and Public Health.		
H-9	Capital Outlay on Removal of Regional Imbalance	4250, Capital Outlay on Other Social Services.	24,01,01,000	4,05,53,000
		5054, Capital Outlay on Roads and Bridges.		28,06,54,000
		Total-Public Works Department.	1,68,53,54,000	1,72,59,07,000
I-5	Capital Expenditure on Irrigation	Water Resources Department.		
		4402, Capital Outlay on Soil and Water Conservation.		
		4701, Capital Outlay on Major and Medium Irrigation.		
		4702, Capital Outlay on Minor Irrigation.		
		4711, Capital Outlay on Flood Control Projects.	13,60,04,000	1,06,000
		4801, Capital Outlay on Power Projects.		
		5402, Capital Outlay on Space Research.		
		Total-Water Resources Department.	13,60,04,000	1,06,000
				13,61,10,000

(1)	(2)	(3)	(4)	Rs.	Rs.	Rs.
	Industries, Energy and Labour Department.					
K-10	Capital Expenditure on Industries	Loans for Village and Small Industries.		36,18,80,000		36,18,80,000
		4801, Capital Outlay on Power Projects.			25,02,000	25,02,000
K-11	Capital Expenditure on Energy Industries	Loans for Power Projects.		25,02,000
		Total-Industries, Energy and Labour Department.		36,43,82,000	...	36,43,82,000
		Planning Department.				
O-9	Capital Outlay on Other Rural Development Programmes.	Capital Outlay on Other Rural Development Programmes.		14,73,32,000	...	14,73,32,000
		Total-Planning Department.		14,73,32,000	...	14,73,32,000
		Tribal Development Department.				
		4059, Capital Outlay on Public Works.				
		4202, Capital Outlay on Education, Sports, Art and Culture.				
		4210, Capital Outlay on Medical and Public Health				
		4225, Capital Outlay on Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.				
		4250, Capital Outlay on Other Social Services.				
T-6	Capital Expenditure on Tribal Areas Development Sub Plan.	Capital Outlay on Soil and Water Conservation.		28,17,75,000	...	28,17,75,000
		4405, Capital Outlay on Fisheries.				
		4406, Capital Outlay on Forestry and Wild Life.				
		4425, Capital Outlay on Co-operation.				
		4701, Capital Outlay on Major and Medium Irrigation.				
		4702, Capital Outlay on Minor Irrigation.				
		5054, Capital Outlay on Roads and Bridges.				

T-7	Capital Expenditure on Removal of Regional Imbalance.	4250, Capital Outlay on Other Social Services.	40,00,000	...	40,00,000
T-8	Loans for Tribal Area Development Sub-Plan.	6225, Loans for Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.			
		6250, Loans for Other Social Services.	34,11,000		34,11,000
		6851, Loans for Village and Small Industries.			
Total-Tribal Development Department.			28,91,86,000	...	28,91,86,000

Co-operation, Marketing and Textiles Department.

V-3	Capital Expenditure on Social Services	4425, Capital Outlay on Co-operation.			
		4851, Capital Outlay on Village and Small Industries.	43,21,00,000	30,00,000	43,51,00,000
		5475, Capital Outlay on Other General Economic Services.			
V-5	Capital Expenditure on Economic Services	6216, Loans for Housing.			
		6425, Loans for Co-operation.			
		6851, Loans for Village and Small Industries.	5,00,00,000		5,00,00,000
7475, Loans for Other General Economic Services.					
Total-Co-operation, Marketing and Textiles Department.			48,21,00,000	30,00,000	48,51,00,000

(1)	(2)	(3)	(4)	Rs.	Rs.	Rs.
ZD-5	Capital Expenditure on Education, Sports, Art and Culture.	Tourism and Cultural Affairs Department				50,00,000
	4202, Capital Outlay on Education, Sports, Art and Culture.	}	50,00,000	50,00,000
	6202, Loans for Education, Sports, Art and Culture.	}				
	Total-Tourism and Cultural Affairs Department.		50,00,000	50,00,000
	Total-B-Expenditure on Capital Account.		3,66,33,58,000	4,36,59,000	3,70,70,17,000	3,70,70,17,000
	Grand Total.		32,45,20,25,000	21,82,27,000	32,67,02,52,000	32,67,02,52,000

STATEMENT OF OBJECTS AND REASONS.

The Bill is introduced in pursuance of article 204 of the Constitution of India, read with article 205 thereof, to provide for the Appropriation out of the Consolidated Fund of the State of the moneys required to meet the supplementary expenditure on certain services and purposes in relation to the year 2007-08.

The amounts are shown below :—

	Rs.
(a) Revenue Expenditure . .	28,96,32,35,000
(b) Capital Expenditure . .	3,70,70,17,000
Total . .	<hr/> 32,67,02,52,000 <hr/>

Mumbai,
Dated the 25th July 2007.

JAYANT PATIL,
Minister for Finance.